Ordinance 2 (II)

POWERS AND PRIVILEGES OF THE DEANS OF FACULTIES

1. The Dean of the Faculty shall:
   (1) be entitled to such allowances and amenities as the Majlis-i- Muntazimah (Executive Council) may approve from time to time;
   (2) operate the Budget of the Faculty;
   (3) be responsible for the records, furniture and equipment under him;
   (4) be empowered to remove the name from the rolls and readmit a student in the Faculty concerned;
   (5) be empowered to withhold the Hall Ticket of student of the Faculty for valid reasons; and
   (6) exercise such other powers and perform such other functions, as may be delegated or assigned to him by the Shaikhul Jamia (Vice- Chancellor) or the Majlis-i- Muntazimah (Executive Council).